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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.33/ BB/2017	-	For reporting settlement	Rule-4(3) of I&B	Daimler Financial Services Pvt. Ltd., Vs Scotts Garments Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Ravathi	Re Petitioners	
2.	Yadupathig	Respondent	

ORDER

Counsel for Operational Creditor is present. Counsel for Corporate Debtor is present. Both the Counsels reported that, Corporate Debtor so far paid Rs 76.00 lakhs and only a sum of Rs 12.00 lakhs remains to be payable and both the Counsels are directed to file compromise memo on the next date of hearing. So that, this petition can be disposed off. List it on 07/03/2018.


Member (T)


Member (J)